

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/154(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS SANJUKTA VOHRA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Sudhir Kumar Senapati, Adv.

] For the FC/Central Bank of India

ORDER

1. Ld. Counsel appearing on behalf of the financial creditor present.
2. None appears on behalf of the Resolution Professional.
3. No IA is put up on Board today for consideration.
4. Therefore, list this matter for further consideration on **04.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.